

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 572
TO BE ANSWERED ON 3RD DECEMBER, 2025

WELFARE OF PADDY FARMERS

†572. SHRI KULDEEP INDORA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is aware of the problems faced by farmers in Sri Ganganagar-Hanumangarh due to the significant delays and low procurement of paddy this year and if so, the reasons therefor;
- (b) the steps being taken by the Government to ensure paddy procurement from farmers;
- (c) the details of paddy procurement in Sri Ganganagar-Hanumangarh during the last three years including the current year; and
- (d) the steps taken by the Government to ensure the welfare of paddy farmers and eliminate the role of middlemen in paddy procurement?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The procurement operations at Minimum Support Price (MSP) is undertaken primarily by the State Government through its agencies. Government of Rajasthan has informed that in view of no requirement assessed for procurement of paddy at MSP in the state under Decentralized procurement (DCP) mode, the State Govt. has decided not to procure paddy during Kharif Marketing Season (KMS) 2025-26.

(c): No procurement of paddy at MSP in the state has been undertaken during the period from KMS 2023-24 to 2025-26.

(d): Government of India has introduced the system of procurement of Paddy, Wheat & other food grains from farmers through State Government's online procurement portal and has made a mandatory provision of direct online payment of MSP by the Government procuring agencies to the farmers in their bank account preferably within 48 hours of purchase.
